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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 691/9/HDB/18
NAME OF THE COMPANY	Madhucon Projects Ltd
NAME OF THE PETITIONER(S)	ABB India Ltd
NAME OF THE RESPONDENT(S)	Madhucon Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

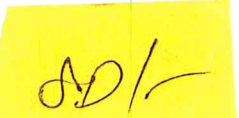
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for the Operational Creditor and Learned Counsel for the Corporate Debtor appeared via video conference. They submitted that matter is settled. Learned Counsel for the Operational Creditor seeks liberty to withdraw the matter. Permission is granted. CP No.691/9/HDB/2018 stands disposed of.


**(VEERA BRAHMA RAO AREKAPUDI)
MEMBER (TECHNICAL)**

Syamala


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**